

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 43/2019

Dated:- 04th July, 2019

In partial modification of the earlier orders and pursuant to the directions of Hon'ble the Acting Chief Justice, High Court of Delhi received vide DO No.3227-37/2018 dated 17.07.2018 of the Registrar General, the Review Sub-Committee for South District is hereby reconstituted as under with immediate effect to improve disposals and for expediting adjudication:-

- i). Sh. Vinay Kumar Khanna, AD&SJ/Judge In-Charge (Mediation)- Chairperson
- ii). Ms. Vineeta Goyal, Addl. District Judge-03 (South) - Member
- iii). Ms. Priya Mahendra, Addl. District Judge-04 (South) - Member

The Committee constituted hereinabove shall strategize and deliberate upon disposal of cases with special attention to monitoring cases. The aim and object of the Committee is to creation of leadership and peer groups amongst Judicial Officers.

It is further directed that the Sub-Committee shall meet once in a week regularly and the Review Sub-Committee will send a monthly report to the Hon'ble Disposal Review Committee, High Court of Delhi through the undersigned. However, all correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. The members of the abovesaid Committee are appointed on three monthly rotational basis

(Poonam A. Bamba)

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

14638-14682

No. _____/Judl.II/F.53/SD/Saket/ND/2019, New Delhi,

Dated:- 05-07-19

Copy for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Court, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. All the Judicial Officers of South District posted at Saket Court Complex, New Delhi.
5. The Judicial Officers concerned.
6. The President/Hony. Secretary of the Saket Bar Association, Saket Courts, New Delhi.
7. The Public Relation Officer, Saket Court Complex, New Delhi.
8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & [south-east delhi](http://www.ecourts.gov.in/south-east-delhi).
9. For uploading on LAYERS.
10. For uploading on Centralized Website through LAYERS.
11. The Personal Assistant attached to the undersigned.

(Poonam A. Bamba)

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi